COURT-I
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 62 OF 2019 &
IA NOS. 270 & 1435 OF 2019

Dated: 26th August, 2019

Present: Hon'ble Mrs. Justice Manjula Chellur, Chairperson
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

T. Gowranna .... Appellant(s)
Vs.
Karnataka Electricity Regulatory Commission & Ors. .... Respondent(s)

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadari
Mr. Ashwin Ramanathan
Ms. Ritu Apurva

Counsel for the Respondent(s) : Mr. Shahbaaz Hussain
Mr. Fahad Khan for R-2

Mr. Joseph Aristotte S. for R-3

ORDER

Objections on IA No.1435 of 2019, if any, shall be filed within two weeks i.e. on or before 09.09.2019 after duly serving copy to the other side. in the meantime, affidavit of service be filed.

List the matter for clarifications on ***16.09.2019***.

(S.D. Dubey)
Technical Member

(Justice Manjula Chellur)
Chairperson

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